

**FORM**

Statement Of Immovable property on first appointment for the year 2021 (as on 01.01.2022)

1. Name of the Officer (in full): **Sreela Bandopadhyay**  
2. Service to which belongs: **Central Government**  
Cadre of state- **Not applicable**  
(in case of IAS/IPS)

3. Present Post: **Assistant Director (Technical)**  
4. Pay: **Basic and Grade Pay Rs. 57800, Rs 5400**  
5. Present Office Ministry: **Ministry of Health & family Welfare,  
Govt. of India**

Name of District, sub-Division, Taluk and Village in which the property is situated.	Name and details of property		** Present value	If no in own name, state in whose name held and his/her relationship with the Govt. servant	How acquired whether purchase, lease*, mortgage, inheritance, gift of acquisition and name with details of persons from which acquired	Annual Income from the property	Remarks
	Housing and other Building	Lands.					
1.	2.	3.	4.	5.	6.	7.	8.
Kolkata	A Flat of 830 sq ft (Super built) held jointly with husband Mr. Tathagata Bandopadhyay	Nil	Rs 16.70 Lakhs	Not applicable	Purchased from Ethics Construction Company, 44/2 Raja Raj Ballav Street, P.S-Shyampukur, Kolkata-700003	Nil	Nil

Signature .. *Sreela Bandopadhyay*

Date 07.01.2022